

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 569/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th November 2017, 10.30 A.M

Name of the Company		Bureau Veritas (I) Pvt.Ltd. -Versus- IOT Utkal Energy Services Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. D.N. Sharma, Advocate
 2. Sankalp Sharma, Advocate } Operational Creditor
 3. P. Bark

1. Chitranshu Singh, Adv } Corporate Debtor
 2. Shwetaank Nigam, Adv } 24/11/2017

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. Counsel for the operational creditor has filed affidavit of service and bank certificate in compliance of our order dated 03/11/2017, which may be taken on record. Ld. Counsel for the corporate debtor made a prayer that time may be given for filing reply. Prayer is allowed. Reply may be

filed within 7 days from today with a copy in advance to the opposite party. Thereafter rejoinder, if any, may be filed within 3 days with a copy in advance to the opposite party.

List on 14/12/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)